

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 201
TA (IBC)-12(PB)/2023

IN THE MATTER OF:

Koneru Gandhi

.... Petitioner/Applicant

Vs.

M/s. NRI Power & Infra Corporation Pvt. Ltd.

.... Respondent

Order under Rule 16(d) of the NCLT Rules, 2016

Order delivered on 17.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

(HEARING THROUGH VC MODE)

PRESENT:

For the Petitioner : Adv. Swapnil Gupta, Adv. Ahmar Shad,

ORDER

Notice of the application be issued to the Respondents/Non-Applicants returnable on 21.04.2023.

List the matter **on 21.04.2023.**

-Sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT